

National Company Law Tribunal

Allahabad Bench

CP No. (IB) 55/ALD/2017

CA No. 28/2018

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 22.02.2018

NAME OF THE COMPANY: *Gishraj Shankar Shukla v/s L.M.L Ltd*

SECTION OF THE COMPANIES ACT/ I & B CODE: *Insolvency code of 2016*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
----------------	-------------	--------------------	-----------------------	------------------

1.

2.

C.P. No. (IB) 55/ALD/2017, CA No. 28/2018

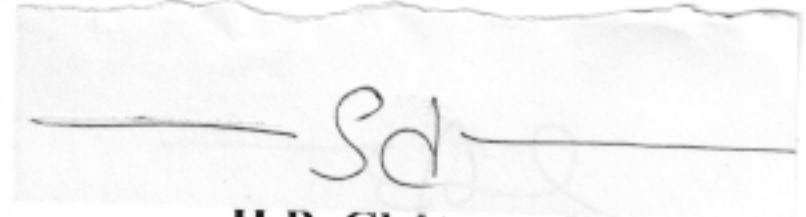
The present case is filed in respect of the Corporate Debtor Company
through Resolution Professional.

The Registry is directed to make scrutiny of the same and to
issue a notice to the Respondent.

The matter to be listed on 23rd March, 2018.

Date: 22/02/2018

Typed by
Jyoti
(Stenographer)



**H.P. Chaturvedi,
Member(Judicial)**